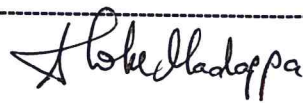


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.119/BB/ 2017	-	For filing additional information	252(1)	Comx Softech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOK MADAPPA 9845493943	APPLICANT	

ORDER

Counsel for Petitioner is present. He reported that, he has complied the office directions and also filed memo requesting the Tribunal to order notice to ROC. Issue notice to the ROC. Registry is directed to prepare notice and Petitioner Counsel to collect and serve on ROC. Petitioner Counsel is further directed to give one more additional copy to serve on ROC in the registry. List it on 27/11/2017.


Member (T)


Member (J)